

(c) Provision of a Road Over Bridge can be considered on cost sharing basis provided the State Govt. sponsors a firm proposal duly agreeing to bear their share of cost and agree to close the level crossing for which State Govt. had been requested several times.

(d) Not known in view of above.

#### **Development of APMCs**

1309. SHRI RATILAL KALIDAS VERMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government of Gujarat has sent any proposal for revival of Centrally sponsored scheme for the Development of Agriculture Produce Marketing Committees in the State;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) No, Sir.

(b) and (c) Question does not arise.

#### **Gauge Conversion of Dharangdhara Kuda Line**

1310. SHRI SHANTILAL PURSHOTTAMDAS PATEL : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have examined the feasibility of gauge conversion of Dharangdhara Kuda Line; and

(b) if so, the time by which the above work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) The work is to be executed on cost sharing basis with the Govt. of Gujarat and Ministry of Industry and will be started as soon as the Co-sharers come forth with their share of funds. The Railways have provided their full share of funds in Budget 1998-99.

#### **Poverty Alleviation Programmes**

1311. SHRI NRIPEN GOSWAMI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether any steering group has been constituted to look into the poverty alleviation and area development programmes in the rural areas;

(b) if so, the details thereof;

(c) whether the linkage of Integrated Rural Development Programme (IRDP) with Training of Rural Youths for Self Employment (TRYSEM) and Development of Women and Children in Rural Areas (DWCRA) is found not to be satisfactory; and

(d) if so, the reasons therefor and the corrective measures contemplated in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) A Steering Group on Poverty Alleviation and Area Development in Rural India was set up by Planning Commission for the Ninth Five Year Plan to suggest various measures to strengthen, improve and streamline the poverty alleviation programmes so that benefits of the programmes reach the rural poor.

(c) and (d) Pursuant to Hashim Committee's recommendations, this Ministry is considering restructuring of all self-employment programmes with a view to improve the linkages between organisation of Groups, training and Credit as well as issues such technology, marketing and infrastructure.

*[Translation]*

#### **Allocations for Armed Forces**

1312. SHRI AJIT JOGI : Will the Minister of DEFENCE be pleased to state:

(a) whether the IAF has urged that more funds be allocated for them in view of the huge funds earmarked for defence by Pakistan; and

(b) if so, the details thereof and the reaction of the Government in this regard?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) No, Sir. However, the IAF has urged that more funds should be allocated to it for meeting its various requirements.

(b) It is not considered desirable to give details in this regard in the interest of national security.

*[English]*

#### **Water Supply and Sewerage Projects for Maharashtra**

1313. SHRI MADHAV RAO PATIL : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the State Government of Maharashtra has sent any water supply and sewerage projects to the Union Government for clearance during the last three years;

- (b) if so, the status thereof;  
 (c) whether the projects have been included in the Ninth Five Year Plan; and  
 (d) if so, the details thereof?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Yes, Sir.

- (b) The details of the schemes received for technical

clearance for seeking loan assistance from the Life Insurance Corporation (LIC)/under the State plan, and for Central assistance under the Accelerated Urban Water Supply Programme (AUWSP) along with their status are given in the enclosed Statement-I and II.

(c) The Ninth Five Year Plan has not yet been finalised by the Planning Commission.

- (d) Does not arise.

#### Statement-I

*Status of Urban Water Supply and Sanitation Schemes Received in the Ministry for Technical Approval for Implementation with Financial Assistance Under State Plan Etc.*

State Maharashtra

As on 26.05.98 (Rs. in lakhs)

S.No.	Scheme	Estt. Cost	Date of Receipt	Status
1	2	3	4	5
1.	Augmentation to Omerga Water Supply Scheme to Omerga, Distt. Osmanabad.	2081.982	23.7.97	Scheme technically examined. Comments made on 22.9.97 to MWSS* with the request to modify & re-submit the scheme by 20.10.97. Reply received on 14.5.98 for further technical scrutiny.
2.	Augmentation to Risod Water Supply Scheme Tg. Risod Distt. Akola.	2067	27.8.97	Scheme technically examined and comments sent on 17.11.97 to MJP**. Reminders issued on 12.1.98 & 1.4.98. Reply awaited from State Government.
3.	Augmentation to Warud Water Supply Scheme, Distt. Amravati.	1516.19	27.8.97	Comments sent on 6.1.98, reply recd. on 13.4.98, on technical examination was found to be incomplete.
4.	Augmentation to Anjangaon Surj Water Supply Scheme, Distt. Amravati.	1841.25	22.12.97	Scheme technically examined, comments sent on 21.4.98, Reply awaited from State Govt.
5.	Water supply scheme for improvement to distribution system for Chandrapur city, Distt. Chandrapur.	3846.00	9.2.98	Comments sent on 3.4.98, reply awaited from State Government.
6.	Augmentation to Nanded distribution system & 6 villages around Nanded Town, Tg. Nanded, Distt. Nanded.	5870.72	16.4.98	Technical examination.
7.	Augmentation to Majaigaon & Peripher Villages water supply scheme, Tg. Majaigaon.	1722.15	16.4.98	Technical examination.
8.	Augmentation to General Water Supply Scheme stage-II, Tg. Georal, Distt. Bee.	1923.00	16.4.98	Proposal incomplete. State Govt. requested to furnish the Engineering drawings on 20.4.98. Reply received on 14.5.98 found inadequate.
9.	Augmentation to Jintoor water supply scheme Tg. Jintoor, Distt. Parbhani	1530.37	16.4.98	Proposal incomplete. State Govt. requested to furnish the Engineering drawings on 20.4.98. Reply received on 14.5.98. For further technical scrutiny.
10.	Augmentation to Ambajogai Water Supply Scheme, Majra Dam.	1722.50	16.4.98	-do-

1	2	3	4	5
11.	Augmentation to Sinnar Water Supply Scheme. Distt. Nashik	1486.00	14.5.98	Schemes from S.No. 11-22 received for technical examination.
12.	Augmentation to Dharangaon Water Supply Scheme Tg. Erandol, Distt Maharashtra.	1406.00	14.5.98	
13.	Augmentation to Beed Water Supply Scheme in Beed District.	9553.00	14.5.98	
14.	Remodelling Water Supply distribution system for Udgir town in Latur District.	1879.87	14.5.98	
15.	Modified aug. to Silod W/S Scheme Aurangabad Distt.	1248.65	14.5.98	
16.	Augmentation to Sailu Water supply Scheme in Parabharni District.	1520.69	14.5.98	
17.	Augmentation to Kannad Water Supply Scheme in Aurangabad Distt.	1097.36	14.5.98	
18.	Augmentation to Parli Water Supply Scheme in Beed District.	2697.73	14.5.98	
19.	Augmentation Water Supply Scheme to Aurangabad.	6730.00	14.5.98	
20.	Jalna Water Supply, Scheme stage-II Jalna Distt.	5771.96	14.5.98	
21.	Waghala Water Supply Scheme in Nanded Distt.	1412.00	14.5.98	
22.	Shrigonda Water Supply Scheme in Distt. Ahmednagar.	2132.00	26.5.98	

\*MWSS – Maharashtra Water Supply Scheme.

\*\*MJP – Maharashtra Jeevan Pradhikaran.

#### Statement-II

State : Maharashtra Status 28.5.98

#### Water Supply Projects sanctioned under AUWSP

S. No.	Name of Town	Project cost (Rs. in lakhs)
1	2	3
1.	Patur	51.03
2.	Deulgaon Raja	160.22
3.	Lanor	98.18
4.	Main Dargi	42.21
5.	Telhara	18.37
6.	Kundalwadi	145.10

1	2	3
7.	Sedurjanaghat	117.78
8.	Saswad	213.55
9.	Indapur	324.47
10.	Dudhani	200.19
Total		1317.10

#### Status of other Water Supply Schemes under AUSWP

S. No.	Name of Town	Project Cost	Remarks (Rs. in lakhs)
1	2	3	4
1.	Rahatapimplas	490.00	Examined. Discussed with Maharashtra Govt. official in Sept., 97, to modify the

1	2	3	4
			scheme urgently. Reply awaited from State Govt.
2.	Sindhi	366.57	Schemes at S.No. 2-19 have not been cleared due to lack of budgetary resources.
3.	Mul	462.81	
4.	Kalam	808.85	
5.	Wadgaon	284.96	
6.	Kamleshwar	177.53	
7.	Savada	470.79	
8.	Dhagur	263.50	
9.	Sonpeth	169.57	
10.	Parandha	286.28	
11.	Biloli	272.65	
12.	Hadgaon	332.77	
13.	Bhoom	357.49	
14.	Naldurga	208.84	
15.	Saoner	467.88	
16.	Mukhed	714.18	
17.	Deoli	190.42	
18.	Khapa	65.85	
19.	Kandhar	629.41	
	Total	7020.35	

### Use of IAF Aircraft by Ministers

1314. SHRI R.L.P. VERMA : Will the Minister of DEFENCE be pleased to state:

(a) whether he is authorised to use IAF aircraft for official and non-official purpose;

(b) the duration for which his predecessor used Air Force aircraft with date-wise details of destination during last two years:

(c) whether payment of non-official journeys has since been made by the then Defence Minister; and

(d) if not, the efforts being made to recover the dues?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) The Defence Minister is authorised to use IAF aircraft for the discharge of his duties/functions.

(b) Details of utilisation of the IAF aircraft by the former Defence Minister are given in the enclosed statement.

(c) and (d) Defence Minister is entitled for free official use of the IAF aircraft. All the journeys mentioned in the enclosed statement have been stated as official.

### Statement

*Details of Utilisation of the IAF Aircraft by the Former Defence Minister during the last two years*

Sl.No.	Date	Sector	Type of a/c	Total Flying Hrs.
1	2	3	4	5
1.	5.6.96	Delhi-Lucknow	B-737	1:00
	6.6.96	Lucknow-Mainpuri Lucknow	MI-8	8:30
	7.6.96	Lucknow-Etawah-Lucknow	B-737	1:00
	8.6.96	Lucknow-Delhi		
2.	19.6.96	Delhi-Lucknow	HS-748	9:15
	20.6.96	Lucknow-Bareilly-Lucknow	"	
3.	24.6.96	Delhi-Srinagar	HS-748	3:30
	25.6.96	Srinagar-Jammu-Delhi	HS-748	5:35
4.	28.6.96	Delhi-Lucknow	"	3:20
	1.7.96	Lucknow-Delhi	"	3:10
5.	2.7.96	Delhi-Lucknow	"	3:20
	5.7.96	Delhi-Takha-Aligarh-Lucknow	MI-8	10:00
	7.7.96	Lucknow-Delhi	HS-748	3:20
	12.7.96	Gwalior -Jhansi-Kanpur	MI-8	7:55